

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERED.

ROC.NO.2027/2014-B.SPL.

NOTIFICATION NO.548-B.SPL.

DATED:10.03.2014

READ:

1. High Court's Notification No.1114-B.Spl., dated 16.08.2013.
2. High Court's Notification No.1199-B.Spl., dated 13.09.2013
3. High Court's Notification No.491-B.Spl., dated 25.02.2014

The High Court is pleased to order the following Transfer and Posting:-

Smt. G.Premalatha, Junior Civil Judge, Adilabad, was granted Maternity Leave for 180 days from 21.08.2013 to 16.02.2014 and in continuation granted earned leave for 23 days from 17.02.2014 to 11.03.2014 in High Court's Notification 1st and 3rd read above.

Smt. G.Premalatha, Junior Civil Judge who is awaiting order of her posting in the High Court's Notification 2nd read above, is posted Prl. Junior Civil Judge, Bhongir, Nalgonda District (Post kept vacant) on return from leave.

- i) Smt. G.Premalatha, after completion of her maternity leave and earned leave, will proceed to her new station and shall take charge of her post and also the post of Addl. Junior Civil Judge, Bhongir from Smt. Ch.Ratna Padmavathi, who was promoted and posted as Senior Civil Judge, Huzurnagar, Nalgonda District in the High Court's Notification No.521-B.Spl., dated 04.03.2014.
- ii) Smt. G.Premalatha, after assumption of charge as Prl. Junior Civil Judge, Bhongir, she will be in full additional charge of the post of Addl. Junior Civil Judge, Bhongir, till Smt. N.Radhika, assume charge Addl. Junior Civil Judge, Bhongir, after expiry of her maternity leave.


REGISTRAR (VIGILANCE)

To

1. The officer.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)

3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, Adilabad.
14. The Prl. District and Sessions Judge, Nalgonda
15. The I Addl. District and Sessions Judge, Adilabad.
16. The I Addl. District and Sessions Judge, Nalgonda.
17. The Junior Civil Judge, Adilabad.
18. The Prl. Junior Civil Judge, Bhongir, Nalgonda District
19. The Addl. Junior Civil Judge, Bhongir, Nalgonda District
20. The District Treasury Officer, Adilabad and Nalgonda.
21. The Sub Treasury Officer, Bhongir, Nalgonda District

22. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.)

23. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad